

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 282 of 2013

Dated : 14th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

PPN Power Generating Co. Pvt. Ltd. ... Appellant(s)

Versus

Tamil Nadu Generation and Distribution Corporation Ltd. & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. Rahul Balaji
Mr. Senthil Jagadeesan
Mr. Govind Manoharan
Counsel for the Respondent(s): Mr. S. Vallinayagam

ORDER

Admit. Issue notice. Mr. Vallinayagam takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 20.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

As agreed by the learned counsel for the parties, post the matter for hearing before the Chennai Circuit Bench on **20.12.2013**. In the meantime, Pleadings be completed.

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson